



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Acceptance of resignation tendered by Shri Airaz Mushtaq,
Advocate as Public Prosecutor, Kulgam.

GOVERNMENT ORDER NO: 5427 - LD (A) of 2017.
D A T E D: 20 - 11 - 2017.

Resignation tendered by Shri Airaz Mushtaq, Advocate as Public
Prosecutor, Kulgam is accepted with effect from 20-10-2017.

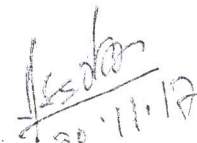
By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Dated: 20-11-2017.

NO: LD(A) 2017/77

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Director General of Police, J&K, Jammu.
3. Principal Secretary to Government, Home Department.
4. District and Sessions Judge, Kulgam.
5. District Magistrate, Kulgam.
6. Director Litigation, Srinagar.
7. Sr. Superintendent of Police, Kulgam.
8. Director, Archives, J&K, Jammu.
9. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
10. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
11. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
12. Shri Airaz Mushtaq, Advocate Kulgam.
13. Incharge, Web Site.
14. SRO section, Department of LJ&PA (w. 7. s. c).
15. Concerned file.


(Achish Gupta)
Assistant Legal Remembrancer
20/11/2017